

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 04<sup>th</sup> August, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 96/2014	M/S Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv. Mr. Sachin K. Verma, Adv Dr. M.S. Kachhawa Adv.	
2.	Original Application No. 97/2014	M/S Roa Jogendra Gritudyog Vs. Rajasthan State Pollution Control Board.	Mr. Shantanoo Saxena Adv. Mr. Sachin K. Verma, Adv. Dr. M.S.Kachhawa Adv.	
3.	Original Application No. 98/2014	M/S Rao Yogendra Grit Udhog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv. Mr. Sachin K. Verma, Adv Dr. M.S. Kachhawa Adv.	
4.	Original Application No. 09/2015 (M.A.No.361/15) (M.A.No.409/15) (M.A.No.410/15) (M.A.No.411/15)	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Gayendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 152/2014 (CZ)	Virend Singh Vs. State of Rajasthan & 2 Ors.	Mr. Suman Mandal, Adv. Dr. M.S. Kachhawa, Adv. for R-12 & 13 Mr. Om. S. Shrivastava, Adv. for R-9,10	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)